

Token Number 2589 WP(S)

Prashant Kumar steh & Ors. Vs The State of Jharkhand

Cvt clr

SJ

CFS:

Petiton: 250

Affidavit:20

Vakalatnama:30

Defects:

1. Copy may be serviced to respondent number-4to 6.
2. Tagging of page number-37 is not proper.
3. Fresh or typed copy of page number- 35,37,38 may be given.
4. CFS worth Rs. 500/- is payable.
5. Petitioner serial number may be mentioned in para-1 of the affidavit.
6. Page number-37 and 38 may be certified to be true.

Sameer

9.6.2020